

- (a) the number of States where family courts have been set up;
- (b) whether inordinate delay is made in setting up of family courts;
- (c) if so, the reasons therefor; and
- (d) the details of action taken by the Government for speedily setting up of family courts in all States?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (d). After the enactment of the Family Courts Act, 1984, 61 Family Courts have been set up in 12 States and one Union Territory so far. The State Governments of Arunachal Pradesh, Nagaland, Meghalaya, Goa, Himachal Pradesh, Mizoram, Tripura and the Union Territories of Lakshadweep, Dadra and Nagar Haveli, Chandigarh, Daman and Diu have expressed their inability to set up Family Courts for various reasons. Family Courts are to be set up by the State Governments/Union Territories under the provisions of Section 3 of the Family Courts Act, 1984 in consultation with the concerned High Courts. The Central Government, on receipt of a proposal in this regard, has only to notify the coming into force of the Act in the States.

[English]

Cryogenic Engine

*95. SHRI SRIKANTA JENA : Will the PRIME MINISTER be pleased to state :

- (a) whether transfer of cryogenic technology to India has been further delayed by the Russian Government;
- (b) if so, the reasons therefor;
- (c) the existing position regarding the development of indigenous cryogenic engine; and
- (d) the manner in which the delay in the transfer of technology is going to affect India's Space Programme?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a), (b) and (d). The present contract with M/s. Glavkosmos, Russia for cryogenic stage is a supply contract without technology transfer. The provision of technology transfer was deleted

after re-negotiation during December 1993, with due compensation. The first cryo stage along with the engine, is expected to be delivered by M/s. Glavkosmos in the last quarter of 1996 as per the agreement. The first developmental flight of Geosynchronous Satellite Launch Vehicle (GSLV) accordingly is targeted for 1997-98.

(c) The activities related to design, subscale experimentation and establishment of facilities for indigenous cryogenic stage are in progress. The first indigenous stage including engine is targeted for 1998-99.

[Translation]

Committees on Education System

*96. SHRI NITISH KUMAR :
SHRI NAWAL KISHORE RAI :

Will the PRIME MINISTER be pleased to state :

- (a) whether the Government had set up a large number of Committees during the past three years to invite suggestions for comprehensive improvements in the education system;
- (b) if so, the details thereof;
- (c) whether the Government have taken any decision to implement the reports of these committees;
- (d) if not, the factual position in this regard; and
- (e) if so, the details of recommendations implemented and the names of the committees whose recommendations have been implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (e). During the period 1993, 1994 and 1995, the Government as such has not appointed any committee for comprehensive improvement in the education system. Improvement in the education system is a continuous process which is being addressed to by the Government.

NSIC-Offices in Foreign Countries

*97. SHRI DATTA MEGHE : Will the Minister of INDUSTRY be pleased to state :

- (a) whether the National Small Scale Industries Corporation has set-up its offices in other countries also;
- (b) if so, the details thereof, country-wise; and

(c) the details of the achievements made by this Corporation in these countries so far?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) to (c). National Small Industries Corporation (NSIC) has decided to open offices at Johannesburg in South Africa and Moscow in Russia. These are likely to be operationalised soon.

[English]

Migration form Doda

*98. SHRI BRAJA KISHORE TRIPATHY : Will the PRIME MINISTER be pleased to state :

(a) whether more than thousand families from about thirty villages of Doda district have migrated under threat from militants;

(b) if so, whether security arrangement has been beefed up to prevent any further exodus;

(c) whether there is any agency of the Government to extend relief and rehabilitate these displaced persons; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). According to information provided by the State Government, it is not a fact that there has been mass migration of more than thousand families of Doda district due to threat of militants. However, there was some temporary migration after the incident in village Barshala on 5.1.96 in which 15 persons had been killed by the militants. Security arrangements in the district have been further beefed up and are being continuously reviewed with a view to curbing possible terrorist activities and steps have been taken to build up confidence among the people. These include, the augmentation of security force deployment, particularly in the vulnerable areas, intensified patrolling, and setting up of village Defence Committees in various villages. All these efforts will continue to be intensively pursued.

(c) and (d). Apart from the relief activities carried out by the district administration, there is a Relief Commissioner at the State level who looks after matters pertaining to relief and rehabilitation of persons affected by terrorist activities.

Madras Coach Factory

*99. SHRI ANNA JOSHI : Will the PRIME MINISTER be pleased to state :

(a) whether Madras Coach Factory manufactured a record of one thousand coaches in the years from 1991 to 1993;

(b) if so, whether this production figure was reduced to 700 in 1993-94 and still reduced in 1994-95;

(c) if so, the reasons for the decline in the production; and

(d) the measures taken by the Government to increase the number of coaches presently manufactured in India?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) The production from Integral Coach Factory, Madras since 1990-91 to 1993-94 has been as under :

Year	No. of coaches manufactured
1990-91	1013
1991-92	1016
1992-93	1023
1993-94	1038

(b) The manufacture of coaches during 1993-94 was 1038 Nos. and during 1994-95 - 780 Nos.

(c) The orders for production placed on Production Units are based on the requirement of Indian Railways which is based on anticipated transport needs.

(d) During the current year (1995-96) various coach manufacturing units in the country have the following orders for manufacture of coaches :

ICE	899
RCF	978
BEML	368
JESSOPS	33